

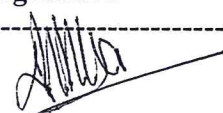
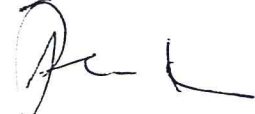
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/82/CAA/2017
NAME OF THE TRANSFEROR : ITI WEALTH MANAGEMENT PVT LTD
NAME OF THE TRANSFERRE : FORTUNE FINANCIAL SERVICES INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	K. MANIVANNAN	ARTOR OL	
2	A. RAMESH KUMAR		

ORDER

Shri A Ramesh Kumar, counsel for petitioner present. Shri K Manivannan, AR representing the Official Liquidator present. Counsel for petitioner stated that the shareholders meeting was convened and 4 out of 5 have attended the meeting. He prayed time for filing proof of notice sent to the other shareholders. Time is extended at request. Put up on 24.11.2017 at 10.30 A.M.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)